

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 229
(IB)-722/ND/2022

IN THE MATTER OF:
Rajsuraj Fincap Pvt. Ltd.

... **Appellant/Petitioner**

Under Section: 59 of IBC, 2016

Order delivered on 20.03.2024

CORAM:
SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Appellant : Adv. Awnish Kumar

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Due to paucity of time, the matter is re-notified to 09.05.2024.

Sd/-
(COURT FFICER)